

Declaration of Assets and Liabilities

Year: 2025-26

I, **POONAM KUMARI** , son/daughter of Shri Yogendra Ram, aged 39 years, belonging to Bihar Legislative Assembly,..... service presently working as Section Officer, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant Etc. Name
		Poonam Kumari	Amit Kumar Verma (Husband)	Isha Verma (Daughter)	NA	NA
(i)	Cash	Rs.30000/- (Apprx)	Rs. 20000/- (Apprx)			-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI(savings A/c) - Rs.15.29 lakhs (Apprx) SBI(Fixed deposit) - Rs.19.06 lakhs (Apprx)	IOB (Savings a/c)-Rs. 4.79 lakhs (Apprx)		-	-
(iii)	Bonds, Debentures and Shares in companies	Shares: Rs.1,77,364/- Mutual Funds: Rs.2,33,000/-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC : Rs.36000 (apprx) premium per year PPF: Rs.12,24,798/-	Premica Life Insurance :Rs.12000/- (Prem. Paid till date) PPF: Rs.250000/-	SSY : Rs.61000 as on date LIC : Rs.16000 premium per year	-	-
(v)	Motor Vehicles (details of make, etc.)	1.Two wheeler-Honda Activa (2015) CG04HY3482- Rs.20000/- (apprx present value) 2.Two wheeler-Honda Activa (2022) BR01FV8281- Rs.70000/- (apprx present value)	1.Four wheeler-Ford Ecosports-(2017)- UP32HX1769 Rs.500000/- (apprx present value) 2. Two wheeler-TVS Jupiter (2022) TN21BP6473 Rs.70000/- (apprx present value)	-	-	-

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(vi)	Jewellery (give details of weight and value)	Diamond+Gold : (wedding gift+self purchased) :Rs.600000/- (Approx)	Diamond+Gold : (wedding gift+self purchased) :Rs.200000/- (Approx)	-	-	-
(vii)	Other assets, such as values of claims / interests	TV,Fridge etc (value not assessed)	AC,other household items/appliance (value not assessed)	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	Residential Apartment 03 BHK (1600 sq ft) Raibareilly Road ,Lucknow Rs.70 lakh	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as interest in property)	-	Share in ancestral property as per HUF (Till date share is not defined)	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 30.01.2023
(a)	(i) Loans from Banks	Self : 1.SBI : Personal loan 25L O/s -Rs. 24.58 L (as on date) Spouse: 1.IOB: Car loan : 7 lakh O/s : Rs.0.50 L 2.Overdraft : +ve 3.HL: Rs.47.50 L o/s : Rs. 46 L	-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AY-2025-26 Tax paid :Rs.98,238/- PAN No.:BYEPK6749R	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C. Personal Detail

GPF/CPF/PRAN No. :-

110062680744

Gender :-

F (M/F)

Date of Birth :-

0 9 0 1 1 9 8 6 (DD/MM/YY)

Class/Group :-

B (A/B/C)

Cadre :-

BIHAR VIDHAN SABHA

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

HAJIPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Poonam Kumari*

Name of Employee: POONAM KUMARI

Place: Patna.....

Designation : Section Officer

Date: 13/2/26...

Department : Bihar Legislative Assembly

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.